

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2614
ANSWERED ON:31.07.2002
HARASSMENT OF INDIANS IN MALAYSIA
BHIM PRASAD DAHAL;PRABHA RAU;VILAS BABURAO MUTTEMWAR

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether persons from Indian origin are subjected to constant harassment in Malaysia;
- (b) if so, whether representations have been received by the Government in this regard; and
- (c) if so, the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH)

(a) & (b) No, Sir. However, Indian nationals working in Malaysia occasionally approach the Indian High Commission in Kuala Lumpur with complaints, usually about non-compliance by the employer of the terms and conditions of the Contract of Employment.

(c) When such complaints are received, the Mission uses its good offices to find a mutually acceptable solution. In cases where the employers do not cooperate to meet the justified demands of the Indian employees, the complaint is forwarded to the Department of Labour, Government of Malaysia. The Mission also initiates action to get the Malaysian employer/ company black-listed by informing the Protector of Emigrants, Government of India.